

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting No. 26/13 of NC-VI held on 29.11.2012

Meeting No.26/13 for the licensing year 2012-13 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 29.11.2012 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1	Sh. A.K.Ojha	A.D	MSME
2	Sh.J.P.Maurya	AIA	MFPI
Officers in attendance			
3	Smt. S. Latha	Dy.DGFT	DGFT

The minutes of the earlier meeting No. 25/13 held on 08.11.2012 sent by e- mail to all members of the committee, were ratified by the members. Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 24 months as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

1	892 Case No.:2/26/85-ALC3/2012	Party Name:OSTERN PRIVATE LTD.	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00136/AM13/	RLA File :02/24/040/00099/AM13/	Lic.No/Date:0210183114 11.10.2012	Deferred
	The case was discussed in the meeting and committee decided that reminder may be issued to the Department of C&PC and DIPP to expedite their comments . The case is deferred and to be placed before the Norms committee meeting to be held on 27.12.201`2.			

2	893 Case No.:3/26/85-ALC3/2012	Party Name:OSTERN PRIVATE LTD.	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00137/AM13/	RLA File :02/24/040/00098/AM13/	Lic.No/Date:0210183113 11.10.2012	Deferred
	The case was discussed in the meeting and committee decided that reminder may be issued to the Department of C&PC and DIPP to expedite			

their comments . The case is deferred and to be placed before the Norms committee meeting to be held on 27.12.2012.

3	894 Case No.:12/36/85-ALC3/2011	Party Name:M & B ENGINEERING LIMITED	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00215/AM12/	RLA File :08/24/040/00231/AM12/	Lic.No/Date:0810107889 18.01.2012	Deferred
	The case was discussed in the meeting and it was noted that information called for from the firm as per DIPP deficiency letter has not been received from the applicant firm . committee decided that reminder may be issued to the firm to furnish the requisite information. . The case is deferred and to be placed before the Norms committee meeting to be held on 27.12.2012.			

4	895 Case No.:5/20/85-ALC3/2012	Party Name:GLOBAL GOURMET PVT LTD	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00121/AM13/	RLA File :34/24/040/00122/AM13/	Lic.No/Date:3410034795 06.08.2012	Deferred
	The case was discussed in the meeting and MFPI representative mentioned that in a similar case s , firm has not submitted requisite information despite reminders. In this case a reminder may be issued to the firm . The case is deferred and to be placed before the Norms committee meeting to be held on 27.12.2012.			

5	896 Case No.:10/9/85-ALC3/2012	Party Name:ANANDA CHATTERJEE,	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00068/AM13/	RLA File :02/24/040/00021/AM13/	Lic.No/Date:0210177585 16.05.2012	Deferred
	The case was discussed in the meeting and it was noted that information called for from the firm are not received . The committee decided to issue a last reminder to the firm . The case is deferred and to be placed before the committee on 27.12.2012.			

6	897 Case No.:3/20/85-ALC3/2012	Party Name:ARJUNA NATURAL EXTRACTS LIMITED	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00119/AM13/	RLA File :10/24/040/00043/AM13/	Lic.No/Date:1010050991 23.08.2012	Deferred
	The case was discussed in the meeting and it was noted that information called for from the firm are awaited . The committee decided to issue reminder to the firm to furnish the requisite information . The case is deferred and to be placed before the committee on 27.12.2012			

Reminded to the firm to furnish the requisite information . The case is deferred and to be placed before the committee on 27.12.2012.

7	898 Case No.:4/20/85-ALC3/2012	Party Name:ORIGIN COFFEE ROASTING (P) LTD	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00120/AM13/	RLA File :07/24/040/00211/AM13/	Lic.No/Date:0710090215 14.08.2012	Deferred
	The case was discussed in the meeting and it was noted that information called for from the firm are awaited . It is decided to point out the discrepancy to the firm, as observed by the Coffee Board vide their letter dated 12.10.2012(copy enclosed) The case is deferred and to be placed before the committee on 27.12.2012.			

8	899 Case No.:1/20/85-ALC3/2012	Party Name:SUKASO CERACOLORS P.LTD.,	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status: Deferred
	HQ File :01/85/050/00117/AM13/	RLA File :09/24/040/00051/AM13/	Lic.No/Date:0910053220 10.07.2012	Defer Date:15.11.2012
	The case was discussed in the meeting and it was decided to forward the application to Department of Atomic Energy for their comments. The case is deferred and to be placed before the committee on 27.12.2012.			

9	900 Case No.:1/26/85-ALC3/2012	Party Name:BIOMAX LIFE SCIENCES LIMITED	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00135/AM13/	RLA File :09/24/040/00144/AM13/	Lic.No/Date:0910053464 09.08.2012	Deferred
	The case was discussed in the meeting and it was decided to remind Department of Biotechnology and AYUSH to expedite their comments. The case is deferred and to be placed before the committee on 27.12.2012.			

10	901 Case No.:4/26/85-ALC3/2012	Party Name:WESTERN INDIA CASHEW COMPANY (P) LTD.,	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00138/AM13/	RLA File :32/24/040/00030/AM13/	Lic.No/Date:3210056755 31.08.2012	Deferred
	The case was discussed in the meeting and it was decided to call for the following information from the applicant firm ;- (i)Grade/ size / varieties of import and export items. (ii) Percentage of broken in both import and export product .The case is deferred and to be placed before the committee on 27.12.2012.			

11	902 Case No.:6/20/85-ALC3/2012	Party Name:VISHANT TRADERS (P) LTD.	Meet No/Date:26/85-ALC3/2012 15.11.2012	Status:
	HQ File :01/85/050/00122/AM13/	RLA File :30/24/040/00014/AM13/	Lic.No/Date:3010086810 13.06.2012	Deferred
	The case was discussed in the meeting and it was decided to refer the case to DIPP for their comments. . The case is deferred and to be placed before the committee on 27.12.2012.			

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